

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No.26

CP No. 105/Chd/HP/2022

IN THE MATTER OF:

Manmohan Kapani

...Petitioner

Vs.

Kapani Resorts Private Limited

...Respondent

Under Section: 241(1), 242(4)

Since the Hon'ble Members(Technical) is on leave today, hence
the matter is adjourned to 05.07.2024.

Sd/-
Court Officer

Preeti
26.04.2024